

O.A. No. 1348/02

19.02.2004

Hon. Mr. A.K. Bhatnagar, J.M.

None is present for the applicant even in the revised list. No rebinder affidavit has been filed by the applicant although C.A. has been served on the applicant's counsel on 26/02/2003. It appears that the applicant is not interested to pursue his matter. O.A. is dismissed in default and for non-prosecution.

Shri Dharmendra Tiwari brief holder to Shri N.C. Nishad, counsel for the respondents is present.


J.M.

(M)